

**Shri Kamath :** In view of the conflicting views expressed by the former Finance Minister, Shri C.D. Deshmukh, the Central Board of Revenue and Mr. Nicholas Kaldor with regard to the amount (of income-tax evasion in this country, have Government been able since to arrive at a definite figure with regard to the quantum of income-tax evasion in our country?

**Shri M.C. Shah :** It is impossible to have a definite figure in regard to the quantum of evasion. There are all estimates based on certain facts. These are all estimates based on certain facts. Therefore, it is impossible to say what will be the exact amount of evasion.

**Shri T.B. Vittal Rao :** May I know whether it was in the contemplation of Government to appoint a high-powered committee to go into this whole question and recommend measures to increase the efficiency of this Department and to minimise evasion?

**Shri M.C. Shah :** It is not necessary to appoint any high-powered commission. As I had already stated at the time the resolution was discussed here, we had already appointed a very high official to go into the administration and methods of working of the Income-tax Department. That officer had concluded his labours and had submitted his report. That report was discussed at the conference of the Income-tax Commissioners. Some of the recommendations were accepted, and action is being taken. Other recommendations are yet to be considered after the financial year is over.

**Shri Kamath :** In the first para of the statement, the Minister has referred to the fact that a special officer had been appointed. May I know the name of the special officer, if the name can be given, or his designation and rank?

**Shri M.C. Shah :** The name of the officer is Mr. Inderjit Singh. He was secretary to the Taxation Enquiry Commission. Then, he was Joint Secretary in the Ministry of Finance, today also, he is the Joint Secretary in the Ministry of Finance, in charge of the Economy Unit.

#### Maharaja of Rewa State

\*1418. **Shri A.C. Joshi :** Will the Minister of Home Affairs be pleased to state :

(a) whether any agreement has been entered into between the Government of India and the Maharaja of Rewa in regard to the estate left by the late Sir Gulab Singh ex-Maharaja of Rewa ; and

(b) if so, what are the terms of the agreement?

**The Minister in the Ministry of Home Affairs (Shri Datar) :** (a) Yes.

(b) It will not be in the public interest to disclose the terms of the agreement.

**Shri A.C. Joshi :** May I know whether the amount that the Government of India will be getting by virtue of this agreement will be spent for the benefit of the old Rewa State subjects, in view of the public pronouncements made by the late Maharaja?

**Shri Datar :** At this stage, I cannot enlighten the hon. Member.

**Shri Velayudhan :** rose.

**Mr. Speaker :** Is the hon. Member interested in Rewa.

**Shri Velayudhan :** Yes, I know something about Rewa.

**Mr. Speaker :** The hon. Member has called on almost every question. I am calling Shri B.S. Murthy now

**Shri B.S. Murthy :** The question is whether any agreement has been entered into. To say, 'yes' or 'no' will not be against the interests of the State. The details may not be given, but the question can be answered whether an agreement has been entered into.

**Shri Datar :** The hon. Member will see that I have already said, 'yes' so far as the entering into of the agreement is concerned.

**Shri Velayudhan :** What is the amount involved in this transaction? How much was apportioned to Government and how much to the present Maharaja?

**Shri Datar :** I am not in a position to disclose anything so far as the agreement is concerned.

**Shri Velayudhan :** Can even the amount not be given?

**Mr. Speaker :** The amount is a term of the agreement.

**Shri Velayudhan :** No. The amount is not a term. The term is based on the amount.

**Mr. Speaker :** I cannot understand this. The amount is also a term of the agreement. It is useless to argue.

#### Officers Under Training

\*1420. **Shri R.P. Garg :** Will the Minister of Home Affairs be pleased to state :

(a) the number of Central Secretariat Service Class I Officers who have received executive training in the various States so far;